NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

15

T.C.P No. 424/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES:

Indian Transport Organisation

V/s.

DBM Geotechnic & Construction Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

Designation

Signature

Name Designation

Signature

Name Designation

Signature

Name Nimbalkar

ORDER TCP No. 424/ I&BP/NCLT/MB/MAH/2017

Wrongly on Board. List this matter as fixed before on 17.7.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)